



File No. 10/03/2020-NCLT


राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated 18<sup>th</sup> December 2020

### ORDER

The following matters were pending before earlier roster of NCLT New Delhi was comprising of:

- (i) Ms. Ina Malhotra, Member (Judicial) and Dr. V.K. Subburaj Member (Technical)- Annexure 'A'
2. Ms. Ina Malhotra, Member (Judicial) has demitted the office and Dr. V.K. Subburaj Member (Technical) is presently attending another court. Therefore as per Rule 152 (4) of NCLT Rule, 2016 aforementioned matters stand released and shall be listed before court no. II (Shri Abni Ranjan Kumar Sinha, Member (Judicial) and Shri L.N. Gupta, Member (Technical))
3. This issues with the approval of Hon'ble Acting President, NCLT.

  
(Shiv Ram Bairwa)  
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal, New Delhi.
3. Officer , National Company Law Tribunal, New Delhi.
4. NCLT website/ Notice Board

BENCH OF MS. INA MALHOTRA, HON'BLE MEMBER (J)

DR. V.K SUBBURAJ, HON'BLE MEMBER (T)

**ORDER RESERVED WITH MS.INA MALHOTRA, MEMBER(J)**

1	110/ND/2017	241/242(CA PENDING)	Amar Singh Bhaduria V. M/s Sky blue properties Pvt. Ltd
2	61/ND/2017	397/398	RC Kohli V. the Sports goods Export
3	CP-34/ND/17	241-242	Subhash Yadav V/s Verioviz Communication Pvt. Ltd.
4	Appeal No. 179/252/ND/2019	252	Asstt. Commissioner Of Income Tax, Central Circle,-26 V/s. ROC (M/s. Kanu Peripherals Pvt. Ltd.)
5	Appeal No. 71/252/ND/2019	252	Asstt. Commissioner Of Income Tax, Circle-26 V/s. ROC(M/s. Macro IT Sytems Pvt. Ltd.)
6	Appeal No. 70/252/ND/2019	252	Asstt. Commissioner of Income Tax, Circle-26 V/s. ROC (Zeus Impex Pvt Ltd.)
7	Appeal No. 1193/252/ND/2018	252	Income Tax Officer, Ward 19(3) V/s. ROC (Pacific Logistics Pvt Ltd.)
8	Appeal No. 162/252/ND/2019	252	Income Tax Officer Ward 25(4) V/s. ROC (Trogon Buildwell Pvt. Ltd.)
9	Appeal No. 996/252/ND/2018	252	Income Tax Officer Ward 3(4) V/s. ROC (Aura Telecom Services Pvt. Ltd.)
10	Appeal No. 126/252/ND/2019	252	Income Tax Officer Ward 7(3) V/s. ROC (Dillon Corporate Management Services Pvt. Ltd.)
11	Appeal No. 1270/252/ND/2018	252	Income Tax Officer Ward 22(2) V/s. ROC Samridhi Gold & Diamond Jewellers Pvt. Ltd.)
12	Appeal No. 1048/252/ND/2018	252	Income Tax Officer Ward 1(1) V/s. ROC (APJ Textile Pvt. Ltd.)
13	Appeal No. 1017/252/ND/2018	252	Income Tax Officer Ward 1(1) V/s. ROC (AKJ Infrastructure Pvt. Ltd.)